

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.238 of 1998

Jabalpur, this the 20th day of February, 2003

Hon'ble Mr.R.K.Upadhyaya-Member(Administrative)
Hon'ble Mrs.Meera Chhibber-Member (Judicial)

Bal Kishan Vishwakarma aged about 37 years son of Buddulalji Vishwakarma working as Constable(driver), C.B.I., Jabalpur residing at Baldeo bagh, Gujrati Colony, Jabalpur - APPL

— APPLICANT

(By Advocate - Shri H.B.Shrivastava)

Versus

1. The Union of India through the Ministry of Home Affairs, New Delhi.
2. The Director, Central Bureau of Investigation, New Delhi.
3. The Superintendent of Police (HQ), Central Bureau of Investigation, New Delhi.
4. The Superintendent of Police, C.B.I., Jabalpur (MP)

(By Advocate-None)

ORD E R(Oral)

By R.K.Upadhyaya, Member (Admnv) -

The learned counsel of the applicant seeks permission to withdraw this O.A.. The request of the learned counsel is allowed. This application is dismissed as withdrawn, without any order as to costs.

(Mrs. Meera Chhibber)
Member (Judicial)

(R.K.Upadhyaya)
Member (Admnv.)

rkv.

पृष्ठांकन सं ओ/न्या..... जबलपुर, दि.....
प्रतिलिपि अद्वैतिकः -

प्रतिक्रिया अवधितः—

- (1) सीन, उच्च न्यायालय वार एसोसिएशन, अब्दलपुर
- (2) अमेरिका श्री/सीनहासी/कु. दो दाउंसल
- (3) प्रथमी श्री/सीनहासी/कु. दो दाउंसल
- (4) अंथ्रोपा, योजा, अब्दलपुर बालपरिष

सूचना एवं आवश्यक कार्यजाही है

HB-Schreivartausch - BCC
MS-DLA 9 - BCC

उपराजित्तर 24/2/03

on Issued
25.2.03
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